

सूचना तथा प्रसारण मंत्रालय द्वारा
प्रकाशित पत्र-पत्रिकायें

३६८. श्री गुरुदेव गुप्त : क्या सूचना तथा प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) उन के मंत्रालय द्वारा इस समय कौन कौन सी पत्र-पत्रिकायें प्रकाशित की जा रही हैं ;

(ख) उन में से प्रत्येक की अलग अलग बिक्री की संख्या और काम्पलीमेंटरी प्रतियों की संख्या कितनी है ; और

(ग) प्रत्येक पर कितना वार्षिक व्यय होता है ?

†[PAPERS AND PERIODICALS PUBLISHED BY THE MINISTRY OF INFORMATION AND BROADCASTING

368. SHRI GURUDEV: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the names of the papers and periodicals being published by his Ministry at present;

(b) the extent of their paid circulation and the number of complimentary copies that are issued with regard to each of them; and

(c) what is the annual expenditure in each case?]

सूचना तथा प्रसारण मंत्री (डा० बी० बी० केशकर) : (क) से (ग) एक विवरण जिस में अपेक्षित जानकारी दी हुई है, सभा की मेज पर रखा जाता है। [वेस्तिये परिशिष्ट ३०, अनुपत्र संख्या ४२]

†[THE MINISTER OF INFORMATION AND BROADCASTING (DR. B. V. KESKAR): (a) to (c) A statement giving the requisite information

is placed on the Table of the House. (See Appendix XXX, Annexure No. 42.)

विभिन्न मंत्रालयों द्वारा प्रकाशित
पत्र-पत्रिकायें

३६९. श्री गुरुदेव गुप्त : क्या सूचना तथा प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) १९५९-६० के वर्ष में भारत सरकार के विभिन्न मंत्रालयों द्वारा कौन कौन सी पत्र-पत्रिकायें प्रकाशित की गईं ;

(ख) उन में से प्रत्येक की बिक्री की संख्या और काम्पलीमेंटरी प्रतियों की संख्या कितनी थी ;

(ग) उस अवधि में उन में से प्रत्येक पर कितना रुपया व्यय किया गया ;

(घ) प्रत्येक से (१) बिक्री तथा (२) विज्ञापनों द्वारा कितनी आय हुई ; और

(ङ) प्रत्येक पर घाटा अथवा मुनाफा कितना हुआ ?

†[PAPERS AND PERIODICALS PUBLISHED BY VARIOUS MINISTRIES

369. SHRI GURUDEV: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the names of the papers and periodicals published by the various Ministries of the Government of India during the year 1959-60;

(b) what was the extent of their paid circulation and what was the number of complimentary copies issued with regard to each of them;

(c) what amount was spent on each of them during that period;

(d) what income was derived in each case from (i) sales and (ii) advertisements; and

(e) what was the extent of loss or profit in each case?]

सूचना तथा प्रसारण मंत्री (डा० बी० बी० केशकर) : (क) से (ड). सूचना तथा प्रसारण मंत्रालय अपनी ओर से तथा अन्य मंत्रालयों की ओर से जो पत्र-पत्रिकायें प्रकाशित करता है उन के सम्बन्ध में एक विवरण सभा की मेज पर रखा जाता है। [देखिये परिशिष्ट ३०, अनुपत्र संख्या ४३] भारत सरकार की अन्य पत्र-पत्रिकाएं संबन्धित मंत्रालय स्वयं प्रकाशित करते हैं और इस विषय में जानकारी उन मंत्रालयों के पास मिल सकती है।

†[THE MINISTER OF INFORMATION AND BROADCASTING (DR. B. V. KESKAR): (a) to (e) A statement giving the information relating to periodicals published by the Ministry of Information and Broadcasting on its own behalf and on behalf of other Ministries is placed on the Table. (See Appendix XXX, Annexure No. 43). Other journals of the Government of India are published by the various Ministries concerned direct and information is available with those Ministries.]

CENSOR OF INDIAN AND IMPORTED FILMS

370. DR. SHRIMATI SEETA PARNAND: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of imported films and films produced in India during the year 1958-59 and 1959-60;

(b) the number of films refused certificates of public exhibition during the same period;

(c) the number of appeals received by Government and the number of films passed as a result of appeals; and

(d) the number of cases in which the producers of imported and Indian films have gone to the court against the decisions of the Central Board of Film Censors?

THE MINISTER OF INFORMATION AND BROADCASTING (DR. B. V. KESKAR): (a) There is no control on the production of films in India. Statistics relating to imports of films are maintained in footage and not in numbers. It is, therefore, not possible to furnish the precise information about the number of films produced in India or imported in any particular year. However, the number of films produced in India/imported and certified for public exhibition by the Board of Film Censors, under the Cinematograph Act 1952, is given below:—

	Indian	Foreign	Total
1958-59	795	2105	2900
1959-60	900	1640	2540

(b) to (d) A statement giving the requisite information is attached.

STATEMENT

	1958-59			1959-60		
	Indian	Foreign	Total	Indian	Foreign	Total
(b) (i) No. of films refused certificates of public exhibition, and	19	49	68	10	56	66
(ii) No. of films which were originally refused certificates but subsequently certified for public exhibition after necessary alterations.	17	3	20	8	5	13

† [] English translation.